POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF
SCHLAFHORST ENGINEERING (INDIA) LIMITED ("Target Company")

Registered Office: Chandrapura Village, Taluka: Halol – 389 350, District: Panchmahal, Gujarat.
(Tel. No.: +91-2676-221870, Fax No.: +91-2676-220887)

The details subsequent to the completion of the Offer with respect to (a) Public Announcement published on October 22, 2010 (**"PA"**) (b) Corrigendum to the Public Announcement published on January 4, 2011 (**"Corrigendum to PA"**) issued by Collins Stewart Inga Private limited (**"Manager to the Offer"**) on behalf of Integra Holding AG (**"Acquirer"**) pursuant to and in compliance with regulation 10, 12 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments made thereto (the **"SEBI (SAST) Regulations"** or the **"Regulations"**) and (c) Letter of Offer dated January 4, 2011 (**"Letter of Offer"**) mailed to the Shareholders of Schlafhorst Engineering (India) Limited are as under, terms used but not defined in this Announcement shall have the same meanings assigned to them in the PA, Corrigendum to PA, and the Letter of Offer:

1. Name of the Target Company : Schlafhorst Engineering (India) Limited
2. Name of Acquirer : Integra Holding AG
3. Name of Manager to the Offer : Collins Stewart Inga Private Limited
4 Name of the Registrar to the Offer : Universal Capital Securities Private Limited (Formerly, Mondkar Computers Private Limited)
5. Offer Details : Open Offer to acquire upto 3,879,040 fully paid-up equity shares of ₹. 10/- each at a price of ₹. 9.65 per equity share.
   a. Date of Opening of the Offer : January 12, 2011
   b. Date of Closing of the Offer : January 31, 2011
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
1	Offer Price	₹. 9.65		₹. 9.65	
2	Shareholding of the Acquirer (No. & %) before PA	NIL		NIL	
3	Shares acquired by way of SPA (No. &%)	10,551,248 (54.40%)		10,551,248* (54.40%)	
4	Shares acquired in the Offer (No. & %)	3,879,040 (20.00%)		598,593 (3.09%)	
5	Size of the Offer (No. of shares multiplied by Offer Price per share)	₹. 37,432,736/-		₹. 5,776,422.45	
6	Shares acquired after the PA but before 7 Working Days prior to the closure date, if any (No. & %)	N.A.		NIL	
	6.1 Price of the Shares acquired	–		N.A.	
	6.2 No. of Shares acquired	–		N.A.	
	6.3 % of Shares acquired	–		N.A.	
7	Post Offer shareholding of the Acquirer (No. & %) (2+3+4+6)	14,430,288 (74.40%)		11,149,841 (57.49%)	
8	Pre & Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		8,843,948	4,964,908	8,843,948	8,245,355
		45.60%	25.60%	45.60%	42.51%

* The equity shares forming part of the Share Purchase Agreement are yet to be transferred.

7. Status of the Escrow Account, whether released or not : The balance in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof : Not Applicable
9. Status of investor complaints received, if any : Nil

The Acquirer and their respective Directors accept full responsibility severally and jointly for the information contained in this Post Offer Public Announcement. Acquirer is responsible for fulfillment of their obligations under the Regulations.

This Post Offer Public Announcement will be available on the SEBI website at http://www.sebi.gov.in

ISSUED ON BEHALF OF THE ACQUIRER

Manager to the Offer

Collins Stewart Inga

Collins Stewart Inga Private Limited
A-404, Neelam Centre, 4th Floor, Hind Cycle Road, Worli, Mumbai 400 030. **Tel. No.** : +91-22-2498 2919 / 2498 2937
Fax No. : +91-22- 2498 2956, **Email:** seilopenoffer@csinga.com
Contact Person: Mr. Mihir Pandhi / Mr. Nishant Upadhyay

Place: Switzerland
Date : February 11, 2011